

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:1525
ANSWERED ON:30.11.2011
ILLEGAL COAL MINING
Namdhari Shri Inder Singh

Will the Minister of COAL be pleased to state:

- (a) whether the process of granting licences for mining of coal to the State Government is very lengthy
- (b) if so, the details thereof and the reasons therefor;
- (c) whether illegal coal mining is increasing in the country due to this lengthy process;
- (d) if so, whether the Government has any plan to simplify the process; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF STATE FOR COAL(SHRI PRATIK PRAKASHBAPU PATIL)

- (a) & (b) : No, Sir. The Government does not grant the licence for mining of coal to the State Government.
- (c) to (e) : Does not arise in view of the above reply.